UNSTARRED QUESTION NO. 1645.
TO BE ANSWERED ON TUESDAY, THE 10TH FEBRUARY, 2026.

IMPACT OF AI ON INTELLECTUAL PROPERTY RIGHTS IN INDIA

1645. SHRI G M HARISH BALAYOGI:
SHRI PRABHAKAR REDDY VEMIREDDY:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:
वाणिज्य एवं उद्योग मंत्री

(a)   whether the Government has conducted or commissioned any studies, expert committee reviews, or stakeholder consultations to assess the impact of artificial intelligence on intellectual property rights in India over the last five years;

(b)   If so, details regarding the assessment, if any, of potential economic, legal, or commercial losses suffered by creators, innovators, rights holders, and assignees in India on account of AI-generated or AI-assisted content and technologies;

(c)   whether the Government is considering or has proposed any amendments, policy reforms, or regulatory guidelines to India's intellectual property rights framework in light of the evolving impact of artificial intelligence; and

(d)   if so, the details thereof and if not reasons therefore?

ANSWER
वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)
THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI JITIN PRASADA)

(a) & (b):   Nil

(c) & (d):   An eight-member committee has been constituted by DPIIT on April 28, 2025 to study and analyze the emerging issues related to generative AI and its implications on Copyright law. The Committee has finalized a working paper on the issue of use of copyrighted content in AI training. It has been published for stakeholders' feedback. The Terms of Reference (ToR) of the Committee was:

i.   To identify and analyse the legal and policy issues arising from the use of Artificial Intelligence in the context of copyright.
ii.   To examine the adequacy of existing provisions of the Copyright Act, 1957 in addressing these issues
iii.   To make recommendations, if any, basis the above
iv.   To prepare and finalize a working paper based on the above analysis, which will be published by the Department.

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